GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.1629
ANSWERED ON 29TH JULY, 2021

ACCIDENT RELIEF SERVICE SCHEME

1629. SHRI JYOTIRMAY SINGH MAHATO:
SHRI DILESHWAR KAMAIT:
SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received any proposals from the States/Union Territories for providing cranes and ambulances under National Highway Accident Relief Service Scheme (NHARSS) during the last three years and the current year;
(b) if so, the details thereof along with action taken by the Government thereon;
(c) whether the Government proposes to introduce trauma nursing care mobile vehicles/two-wheeler service namely ‘First Respond’ for providing emergency medical treatment to the victims of road accidents across the country; and
(d) if so, the details thereof and the time by which the said services are likely to be provided?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) The Scheme was to provide the Cashless Insurance and support for ambulances and cranes. After the passage of Motor Vehicles (Amendment) Act, 2019, the Cashless Insurance has become a mandatory provision under the law. The scheme related to National Highway Accident Relief Service Scheme (NHARSS) has been discontinued beyond 31st March, 2017.
(c) & (d) As of now no such proposal is under consideration with the Ministry. Nonetheless, as a part of incident management under operation and maintenance of the NH stretches, assistance in case of emergency/accident on National Highways is extended through ambulances so that victim can be transported to the nearest appropriate hospital/medical facility run by State Govt./Private Entities. NHAI has recently signed contract agreements for supply, operation and maintenance of 126 AIS-125 compliant Basic Life Support ambulances across NHs in the country.

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